

(b) if so, the main features of the proposed project ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : (a) The TDA is planning to establish at Santa Cruz Airport Bombay, a bonded-processing facility for promoting export of electronic equipments and components.

(b) A statement is enclosed.

Statement

(i) The Project is not a free trade zone. It is an extension of present manufacture-in-bond facilities provided by the Central Board of Customs and Excise. Selected assemblies and sub-assemblies of electronic equipment and components are proposed to be processed in the Facility for export.

(ii) The Facility will be sited on a land near the Santa Cruz Air-port measuring about 100 acres. The land is being acquired by the State owned Maharashtra Small Scale Industries Development Corporation.

(iii) The Facility will be self contained. Besides the processing and testing lines which would be put up by individual processing units, there will be common service facilities like tool rooms, electricity, water and pneumatic services, telecommunication facilities like telex and banking and customs documentation facilities.

(iv) Admission of entrepreneurs to the Facility will be decided by a high power Board of Management on the basis of technical and commercial feasibility of the 100 per cent export-oriented projects to be submitted by the entrepreneurs.

SHRI HARI KISHORE SINGH : I understand that there will be no customs duty on import of raw materials or equipment for the project as the entire output will be for export. May I know from the Government what steps the Government propose to take to ensure that raw materials meant for this project or the output of this project may not find their way into the black market inside the country ?

SHRI L. N. MISHRA : This is going to be a bonded area, mainly meant for export. Perhaps, there will be facility in the matter of customs. It is only for customs purposes and it is for the State Government to see that there is no leakage here.

SHRI HARI KISHORE SINGH : What are the reasons for establishing this project near Santa Cruz and will the Government consider establishing similar projects in regard to other industrial and agricultural goods in other parts of the country also ?

SHRI L. N. MISRA : We are going to make electrical components and electrical parts because they have got very good market. For the present, to begin with, Santa Cruz is our first effort and if we succeed there, we can think of other places.

All India Services Examinations

*979. **SHRI GANGA REDDY :** Will the PRIME MINISTER be pleased to state :

(a) whether representations have been received that married women be allowed to appear for the All India Services as I.A.S., I.P.S., I.F.S. (Forest), I.F.S. (Foreign);

(b) whether Government have considered the representations and taken decision; and

(c) if so, what ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) According to the rules governing recruitment to the Indian Administrative Service, the Indian Police Service and the Indian Forest Service, a married woman is not entitled as of right to be appointed to these Services. If a woman who is appointed to any of these services subsequently marries she can be called upon to resign, should the maintenance of efficiency so require. However, in practice, married women are not debarred from appearing in the competitive examinations on the basis of which direct recruitment to these services is made. Married women or widows with encumbrances are not recruited to the Indian Foreign Service. No representation has been received by Government in this regard.

(a) and (b). Do not arise.

SHRI GANGA REDDY : Will this discrimination against married women in regard to public employment not amount to a violation of fundamental rights ?

SHRI RAM NIWAS MIRDHA : This matter has been very well examined and we are advised that no constitutional infringement is involved in this.

SHRI GANGA REDDY : How is it that the Government think that a woman becomes incapable after marriage to fit into administrative jobs ?

MR. SPEAKER : Incapacity after marriage ?

SHRI RAM NIWAS MIRDHA : It is not a question of a woman getting inefficient after marriage. For example, in Foreign Service certain difficulties do arise from the posting of a married woman but I can assure the hon Member...

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : The question really is whether a woman is willing to accept postings in the normal way or whether she would wish to be posted where her husband is posted. That is what creates difficulty.

SHRI S. M. BANERJEE : The Prime Minister has answered the question. I wish to say that as a general rule, where the husband and wife both are Government servants, then, normally they should be posted in a particular place. These are the rules. Therefore, I would like to know this from the Prime Minister and the Minister who is there. I would like to know whether this is not the only objection, but that this has been objected to by the serving IAS officers belonging to the male community.

Sir, when the country is ruled by a lady, how is it that there is discrimination ? Do we want our sisters to remain unmarried throughout their lives ? What is this ? It is actually forced Brahmachari, they refuse

to be Brahmachari. This is something ridiculous, When there is equality before law, when there is equality according to the Constitution, this is ridiculous and this should be changed.

SHRIMATI INDIRA GANDHI : These rules were made before I became the Prime Minister.

SHRI S. M. BANERJEE : That is not the reply. I am not blaming anybody. I welcome the Prime Minister and I welcome any IAS officer who is a lady.

SHRIMATI LASHMIKANTHAMMA
rose—

MR. SPEAKER : There are so many others already looking after your interest.

SHRI RAM NIWAS MIRDHA : As regards the married persons in the IAS, we have been very liberal in allotting the same State or arranging inter-cadre transfer from one State to another in case one member of the IAS marries another—IAS.

SHRIMATI LAKSHMIKANTHAMMA : It is strange that the Minister expressed doubt about their efficiency when the whole country is ruled by a woman. The Prime Minister just now said that these rules were made before she became the Prime Minister. She sometime back said, she is not feminine. I agree, once she is a Prime Minister, she need not be feminist, but she should protect the right of women...

MR. SPEAKER : What about M. Ps ? M. Ps. do remain feminine.

SHRIMATI LAKSHMIKANTHAMMA : M. Ps. are married; there are M. Ps. who have become Ministers and if that does not stand in the way, why should it stand in the way of officers ? I want to know whether they would drop these unjust rules at the earliest time, because...

MR. SPEAKER : Let the lady be clear about her.

SHRIMATI LAKSHMIKANTHAMMA : I am very clear, Sir. Only men are trying not to be clear.

MR. SPEAKER : I assure, you, I have no doubt about it.

SHRIMATI LAKSHMIKANTHAMMA : I want to know whether my request to the Prime Minister to protect the right of women will be agreed to and something done in this matter to drop these rules and that discrimination will be made against women.

SHRI RAM NIWAS MIRDHA : There is no question of discrimination. As I have said, up till now, no discrimination has been exercised...

SHRIMATI LAKSHMIKANTHAMMA : These are all old rules.

SHRI RAM NIWAS MIRDHA : But they have been implemented for long...

MR. SPEAKER : She has already missed the bus.

DR. KAILAS : Is it part of the family planning programme ?

SHRIMATI INDIRA GANDHI : As my colleague the hon. Minister has pointed out, this rule has not been applied, as far as the JAS is concerned, in a single case; that is what I am told. But I agree that it is somewhat unfortunately worded.

श्री रामचन्द्र विकल : अध्यक्ष महोदय,...

अध्यक्ष महोदय : श्री विकल को इसमें क्या दिलचस्पी है ?

श्री रामचन्द्र विकल : मंत्री जी ने उत्तर दिया है कि महिलायें परीक्षा के लिए बुला ली जाती हैं और बाद में नहीं रखी जाती हैं। यह बड़ा गम्भीर सवाल है। प्रधान मंत्री जी ने भी जो उत्तर दिये हैं, वे कार्फा गम्भीर हैं। मैं चाहता हूँ कि यदि आप इस विषय पर सदन में विवाद करायें, तो ज्यादा अच्छा हो।

SHRI JAGANATH RAO : An officer with an accomplished wife is preferred in Foreign Service. Why not an accomplished

woman with a husband who is accomplished and qualified be preferred for Foreign Service ?

MR. SPEAKER : That is a matter to be considered.

Reprinting of Posts and Telegraphs Code

*985, SHRI R. V. BADE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Post and Telegraphs Code has not been reprinted since 1954 ;

(b) the number of corrections since made in the rules ; and

(c) whether it hampers the efficiency of the Department ?

संचार मंत्री (श्री हेमवती नंदन बहुगुण) : (क) जी नहीं। डाक-तार नियम पुस्तक, खंड II, डाक-तार नियम पुस्तक खंड XI, भाग IV और डाक-तार वित्तीय पुस्तिका खंड II के अतिरिक्त 1954 के बाद अन्य सभी डाक-तार संहिताओं का पुनर्मुद्रण किया गया है।

(ख) जी हाँ। एक विवरण-पत्र सभा-पटल पर रखा जा रहा है जिसमें विभिन्न नियम पुस्तकों से संबंधित जारी की गई शुद्धि पत्रियों की संख्या दी गई है [ग्रन्थालय में रख दिया गया। देखिये संख्या LT-617/71]

(ग) जी नहीं।

श्री आर. वी. बाई : अध्यक्ष महोदय, मैं ने भाग (सी) में पूछा है कि :

“whether it hampers the efficiency of the Department ?”

मंत्री महोदय ने उत्तर दिया है, “नो, सर”। उन्होंने जो स्टेटमेंट दिया है, उस में बताया गया कि पी. एंड टी. मैनुअल, वास्तुम I, पार्ट I में करेवमान लिस्ट्स और रिलिफ की संख्या 22(122-128) और